

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.06.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon’ble Mr. Balvinder Singh, Member (Technical) and Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 405 of 2020	Sameer Das Vs. Radstad India Pvt. Ltd. & Anr.	Dhaval Deshpande	Chitranshul Sinha-R1 Rajendra Gupta-RP

For Admission (After Notice)

2.	Comp. App (AT) (Ins) No. 1420 of 2019	Karan Gambhir Vs. Sajeve Bhushan Deora & Ors. With	Karan Gandhi	Rudreshwar Singh-R1 Sumesh Dhawan-R2 Rakesh Kumar-R3,4
3.	Comp. App. (AT) (Ins) No. 1430 of 2019	DD Real Estate Pvt. Ltd. Vs. Sajeve Bhushan Deora & Ors. Liquidator for Forgings Pvt. Ltd.	Akshay Ringe	Akshay Ringe

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By the order of Hon’ble Acting Chairperson

-sd/-

Registrar